

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 846/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: M/s. Oricon Enterprises Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

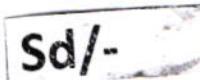
<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

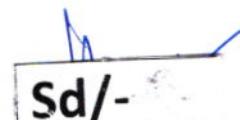
CSP 845/230-232/NCLT/MB/MAH/2017

CSP 846/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 3.1.2018.

  
**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

  
**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)